

DIVISION BENCH
COURT - II

P-116

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/138(KB)2024
IA(I.B.C)/1330(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH JULY 2024

| | |
|------------------|---|
| IN THE MATTER OF | STATE BANK OF INDIA VS BALKRISHAN DAS MUNDHRA |
| UNDER SECTION | SECTION 95(1) |

Appearance (via video conferencing/physically)

Mr. Debasish Chakraborty, Adv.] For the Financial Creditor

Mr. Snehasish Chakraborty, Adv.]

Mr. Saurav Jain, Adv.] For the Personal Guarantor

Ms. Pallavi Ray, Adv.] For the Resolution Professional

ORDER

1. Ld. Counsel appearing on behalf of the parties present.
2. Let an Objection, if any, to the RP's Report be raised by the Personal Guarantor, in the meantime.
3. List this matter for further consideration on **20.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.